

Resources in October, 1996 from a former Executive of the Asian Development Bank. The proposal envisages :

- (i) reviving the sacred Saraswati River area in North-Western India as a region of perennial springs, lakes and rivers;
- (ii) improving the water availability and quality of water for domestic needs, livestock and irrigation;
- (iii) promoting integrated rural development of the region;
- (iv) promoting archaeological excavations, protecting and preserving cultural heritage and setting up in-situ museums for the people to understand and appreciate our ancient culture.

In the first phase of the scheme, an estimated cost of Rs. 20.67 lakhs has been proposed for preparation of a comprehensive Project Plan document (Pre-feasibility report). The remaining stages of work to follow have not been indicated in details. The proposal for granting financial support for the first phase of work is at consultation stage.

[Translation]

#### Narmada Water Dispute Tribunal

1870. DR. SATYANARAYAN JATIA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the expenditure incurred by the each concerned State on its own and out of the financial assistance received from the Union Government, separately in connection with utilisation of water allocated under Narmada River Water Distribution Tribunal as on March 1997;

(b) the quantum of water out of the water made available to each State, the utilisation of which would be ensured under the scheme launched in this regard; and

(c) the time by which the scheme would be completed and the State-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) A statement is enclosed.

(b) and (c) As per the Award of Narmada Water Disputes Tribunal (NWDT), the quantum of available flow in river Narmada at Sardar Sarovar Dam site is assessed as 28 million acre feet (MAF) on the basis of 75% dependability. Out of which, the shares allocated to four party States are as under :

Gujarat	9.00 million acre feet (MAF)
Madhya Pradesh	18.25 million acre feet (MAF)
Maharashtra	0.25 million acre feet (MAF)
Rajasthan	0.50 million acre feet (MAF)

The Narmada Water Dispute Tribunal has envisaged completion of all the projects in Narmada Valley by 2024 A.D.

The respective State Governments have planned for major, medium and minor irrigation projects to utilise their shares of Narmada Water. However, the actual completion of these projects would depend on mobilisation of required resources and obtaining of statutory and other clearances wherever necessary, by the States.

#### Statement

The State-wise details of expenditure incurred on various completed and ongoing major and medium irrigation projects in Narmada Basin are as under :

(Rs. in crores)

Gujarat	- 5521.2	(includes share costs of
	(upto March, 1997)	Madhya Pradesh, Rajasthan and Maharashtra for Sardar Sarovar Project)
Madhya Pradesh	- 1194.99	
	(upto March, 1996)	

Under the Accelerated Irrigation Benefit Programme (AIBP), Central Loan Assistance of Rs. 71.25 crores and Rs. 37.50 crores were provided to Sardar Sarovar Project in Gujarat and Indira Sagar Project in Madhya Pradesh respectively, during 1996-97 which were fully utilised by the State Governments.

The Government of India has also sanctioned Additional Central Assistance in lieu of World Bank loan assistance of Rs. 430.76 crores upto March, 1997 for Sardar Sarovar Project in Gujarat against the reimbursable expenditure of Rs. 484.21 crores. The State-wise details of Additional Central Assistance released are as under :

(Rs. in crores)

Madhya Pradesh	- 172.21
Maharashtra	- 81.58
Gujarat	- 176.97
Total	430.76

#### Complaints Received against Chairman of CWC

1871. SHRI SUKH LAL KUSHWAHA :  
SHRI JAGDAMBI PRASAD YADAV :

Will the Minister of WATER RESOURCES be pleased to state :

(a) the number of complaints of irregularities and frauds received against the acting Chairman and the

Chief Engineer of the Central Water Commission during 1996-97 and 1997-98, till-date; and

(b) the action taken by the Government on these complaints and erring engineers to ensure transparency in the administration?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) and (b) Eight complaints against Chief Engineer and Chairman of Central Water Commission containing various allegations have been received during 1996-97 and 1997-98 till date. Three of these complaints have been filed as the allegations contained in them were found to be baseless. The remaining five complaints are being looked into.

#### Inauguration of Indore Airport

1872. SHRIMATI SUMITRA MAHAJAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have proposed any special scheme for the inauguration of newly constructed Indore Airport;

(b) if so, the details thereof;

(c) the time by which this scheme is likely to be made effective;

(d) whether the attention of the Government has also been drawn to the inconvenience being caused to the public due to non-commissioning of the airport; and

(e) if so, the action being taken in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM) : (a) to (c) No, Sir. The Indore airport already exists. Only the terminal has been modified and extended.

(d) and (e) Phase-I of extended and modified Terminal Building at Indore Airport was commissioned in December, 1996. Works of Phase II and Phase III have been completed and the building will be commissioned after obtaining additional power supply for which, necessary amount has been deposited with M.P. State Electricity Board.

[English]

#### Increment of Teachers

1873. SHRI SATYA PAL JAIN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether increment of a large number of Assistant Teachers of Sarvodaya Vidyalayas (Composit Schools) appointed in 1996 in South District of Delhi has been stopped;

(b) if so, the reasons therefor;

(c) the action proposed to be taken against the officials responsible for stopping the increment; and

(d) the time by which the increment is likely to be released?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) The Government of Delhi has informed that all the Assistant Teachers of Sarvodaya Vidyalayas in South District are being paid regular increments.

(b) to (d) Do not arise.

[Translation]

#### World Bank Loan to Uttar Pradesh

1874. DR. RAMVILAS VEDANTI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether amount has been allocated by the World Bank for construction of the Phoolpur to Azamgarh via Mugrabad, Shahpur, Satharia, Machali-shahar Sujanganj-Badlapur road in Uttar Pradesh;

(b) if so, the details thereof;

(c) the reasons for the delay in constructing this road; and

(d) the time by which the road construction work is likely to be started?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b) The construction of Phoolpur to Azamgarh road in Uttar Pradesh was initially proposed to be taken up with World Bank loan assistance. The scheme was later on dropped.

(c) and (d) Do not arise.

[English]

#### Strike of Employees of National Airport Division

1875. SHRI G. VENKAT SWAMY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the employees of National Airports Division of Airport Authority of India have threatened to go on an indefinite strike; and

(b) if so, the details of their demands and the reasons for not accepting them?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM) : (a) Yes, Sir. Airports Authority Kamgar Union and Airports Authority Technical Staff union had given the notice to go for indefinite strike w.e.f 24.6.97 & 23.6.97 respectively. However, both the unions withdrew the strike notice.

(b) The list of demands of Airports Authority Kamgar Union, which are pending in conciliation with office of